

Infrastructure developmental works are in progress under police security. The States have raised Special Task Forces, India Reserve Battalions and have filled up vacancies in State Police Forces to deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These inter alia include deployment of Central Paramilitary Forces (CPMFs) - 37 Bns), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); reimbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; launching special intra-State and inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.

Two CoBRA battalions specially trained in Counter Insurgency & Jungle Warfare, have been raised in Jagdalpur in Chhattisgarh and Koarput in Orissa. 37 India Reserve (IR) battalions have been sanctioned of which 24 have been raised. Rs. 10.50 crore have been released for setting up of 7 CIAT schools in 4 naxal affected States of Bihar 1, Chhattisgarh 2, Jharkhand 2 and Orissa 2.

Children registered under RBD Act

2805. SHRI A. ELAVARASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that our country has world's largest number of unregistered children, even after our country has become signatory to the United Nations Convention on the Rights of the Child, 1989;

(b) whether it is also a fact that only about 38,000 out of the estimated 70,000 births everyday get registered by the institutions which are set up in States under Registration of Births and Deaths (RBD) Act;

(c) if so, whether Government has analyzed the reasons for this serious condition; and

(d) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) As per the available information, the overall level of registration of births in the country has been 69 per cent. State-wise, the level of registration of births varies from 100 per cent in 13 States/UTs to below 50 per cent in 3 States/UTs. In the remaining States/UTs, it is ranging from 50 per cent to 80 per cent and above. In the absence of the availability of data across all the countries in the world,

comparison with the other countries on the number of unregistered children is not possible. Currently about 49,630 births are reportedly being registered out of the estimated 71,964 births that take place every day in the country.

(c) and (d) The main reasons for low registration, inter alia, are lack of coordination among the implementing departments, low priority accorded to registration and general apathy in many States, lack of awareness about the need and importance of registration to general public, insufficient allocation of funds by the State Governments etc. In order to improve the level of registration in the country, the Central Government has been providing financial assistance to States for publicity to create awareness, campaign to clear backlog of issuance of birth certificates, capacity building through training of civil registration functionaries, preservation of civil registration records, infrastructure support for computerization and manpower support to the laggard States at the Chief Registrar's office.

Communication constraints in tackling naxal menace

2806. SHRI RAJIV PRATAP RUDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are communication constraints in facing Naxal menace in remote areas;
- (b) whether there is a proposal to equip the paramilitary and other forces with satellite phones for better communication; and
- (c) if so, the details thereof and time frame for implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Security forces have effective wireless communication (Very High Frequency-VHF & High Frequency-HF), however, lack of mobile connectivity in some remote areas is a constraint. Under the ongoing scheme of modernization of Police Forces, satellite phones have been provided to the security forces operating in naxal affected areas. Department of Telecom facilitates the acquisition of satellite phones on priority to the security forces.

Incidents of firing in border areas

2807. SHRI MAHENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that recently there has been an incidence of firing from the side of Pakistan in the border areas of India and heavy weapons were used;
- (b) if so, the details thereof;
- (c) whether Government has taken up matter with Government of Pakistan;
- (d) if so, the details thereof and whether there has been incidences of violation of ceasefire also; and